Seat fixing racket in AIIMS

3505. SHRIMATI NAZN1N FARUQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether it is a fact that the CBI field a chargesheet against eight persons on the charge of running a racket of seat fixing in AIIMS, New Delhi;
 - (b) if so, the details thereof;
 - (c) the number of similar cases which came to light in last three years; and
- (d) the steps being taken by Government to stop seat fixing racket in the medical colleges?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) There has been no case of filing of chargesheet by CBI on charges of running a racket of seat fixing in AIIMS recently. However, the Central Bureau of Investigation (CBI) has registered case against four persons who are presently pursuing studies at AIIMS for manipulation in their Optical Mark Reader Sheet (OMR sheet) during entrance examination conducted by AIIMS in November 2010 and against one person presently pursuing studies at AIIMS for manipulation in OMR sheet during entrance examination conducted by AIIMS in June, 2010. CBI has found seven candidates manipulating their OMR sheet in All India Post Graduate Medical Entrance Examination (AIPGMEE) 2010 and four candidates in AIPGMEE 2011.

(d) To overcome any tampering, the OMR answer sheet has been improvised for better accuracy and candidates have been asked to make a declaration regarding 'Number of question unanswered on the OMR sheets. Such a declaration has to be signed by each candidate and countersigned by the invigilators present in the examination hall during the examination.

Increasing cases of blindness among children

3506. SHRI AVINASH RAI KHANNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that cases of blindness are increasing in the country;
- (b) if so, the details thereof, State-wise;
- (c) the details of steps Government is taking to prevent blindness among children; and
- (d) the details of steps Government is taking to protect the right of blind children *i.e.* for their education Health etc.?